Written Answers to		[15 September, 2020]			Unstarred Questions 529	
1	2	3	4	5	6	7
20.	Odisha	89	0	59	399	547
21.	Punjab	174	0	484	947	1605
22.	Rajasthan	24	4300	121	5311	9756
23.	Sikkim	52	0	0	0	52
24.	Tamil Nadu	123	9325	1019	4179	14646
25.	Telangana	91	128	206	3725	4150
26.	Tripura	16	0	0	9	25
27.	Uttar Pradesh	49	0	21',7	1184	3350
28.	Uttarakhand	214	0	130	318	662
29.	West Bengal	99	0	320	127	546
30.	Andaman and Nicobar Islands	5	0	0	29	34
31.	Chandigarh	0	0	0	43	43
32.	Dadra and Nagar Haveli	0	0	0	5	5
33.	Daman and Diu	0	0	0	27	27
34.	Delhi	0	0	52	175	227
35.	Lakshadweep	0	0	0	1	1
36.	Puducherry	0	0	0	8	8
37.	Others	0	4	0	0	4
	Total (Megawatt)	4742	37999	10313	35739	88793

$\label{lem:continuous} \textbf{Growth and investment in renewable energy sector}$

296. DR. BHAGWAT KARAD: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the rate of growth of India's Renewable Energy Sector specially in Solar and Wind energy market; and

(b) the steps being taken by Government to encourage investment in the area of renewable energy sector?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The details of growth of India's Renewable Energy Sector specially in Solar and Wind energy market is as follows:-

Sector	Installed cap	Growth	
	As on 31-3-2014	As on 31-8-2020	
Renewable Energy	35.51	88.79	150%
Solar	2.63	35.74	1258%
Wind	21.04	37.99	80%

- (b) The steps being taken by the Government to encourage investment in the area of renewable energy, inter-alia, include:-
 - Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
 - mandating requirement of Letter of Credit (LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators,
 - setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
 - waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
 - notification of standard bidding guidelines to enable distribution licensees to procure solar and wind power at competitive rates,
 - declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
 - laying of transmission lines under Green Energy Corridor Scheme for evacuation of power in renewable rich areas,
 - setting up of Project Development Cell for attracting and facilitating investments in domestic manufacturing.

 Loan limits for renewable energy have been increased (doubled) in RBI's revised priority sector lending guidelines.

Solar energy generation in the country

297. LT. GEN. (DR.) D.P.VATS (RETD.): SHRI VIJAY PAL SINGH TOMAR: DR. AMEE YAJNIK:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the target set and achievements made in the field of solar energy generation during the last three years;
 - (b) the steps being taken by Government for achieving the target;
 - (c) the funds released to and spent by each State during this period; and
- (d) the expenditure likely to be incurred to promote and popularise the solar energy in the country during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) A target of 100 GW grid connected solar power has been set under National Solar Mission for achievement by December-2022. The details of solar power capacity installed during last three years are given below:

Year	Capacity added during year (MW)	Cumulative capacity at the end of period (MW)
2017-18	9362.67	21651.46
2018-19	6529.20	28180.66
2019-20	6447.13	34627.79

- (b) The Government has taken various steps to achieve the target 100 GW of solar power in the country. These inter-alia, include the following:-
 - (i) Implementation of various Schemes under National Solar Mission as detailed in Statement (*See* below).
 - (ii) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2021-22;